

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 611 of 2019

IN THE MATTER OF:

TUF Metallurgical Pvt. Ltd.

....Appellant

Vs.

Wadhwa Glass Processors Pvt. Ltd.

....Respondent

Present:

**For Appellant: Mr. Vaibhav Mahajan, Mr. Siddhant Gupta and
Mr. Ravneet Singh, Advocates**

**For Respondent: Mr. Vineet Arora, Mr. Vidhan Vyas, Mr. Akshat Bajpai
and Ms. Gauri P. Desai, Advocates**

O R D E R

25.07.2019: Mr. Vineet Arora, Advocate appears on behalf of the Respondent prays for and allowed 2 weeks time to file the reply affidavit along with Vakalatnama. Rejoinder, if any, may be filed by the Appellant within 2 weeks thereof.

Post the case 'for admission (after notice)' on **29th August, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sa/sk